Written Answers

Sone. Narmada. Godavari. Krishna. Pennar and Cauvery is proposed as part of the National Water Grid. A team of U.N. Experts visited India to give a second opinion on the proposals and their report is expected by July, 1972. There is no independent proposal to link up the rivers in South India.

MR 16.

CENTRAL CONTROL TO APPORTION INTER-STATE RIVER WATERS

' 9. SHRI M. K. MOHTA:

SHRI VEERENDRA PATIL:

DR. K. NAGAPPA ALVA: SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI SITARAM JAIPURIA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is a fact that Government propose to have Central Control to approtion inter-state river waters among different States; and
- (b) whether Government have consulted the States concerned in the matter and if so, the reaction of the State Government with regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJNATH KUREEL): (a) and (b) With the growing importance of water in agriculture and economic development, need is being increasingly felt for planning and development of resources with regional and national perspective. The various aspects of the new approach, including legal considerations, are being studied.

SWITCH TRADING BY EAST EUROPEAN COUNTRIES

- 10. SHRI M. K. MOHTA: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether it is a fact that almost all the East European countries are involved in switch trading and that the Indian goods imported on rupee payments basis are being

diverted to West European countries by the East Europesan buyers; and

to Questions

(b) if so, the extent of loss in foreign exchange being suffered by Government as a result thereof and the steps taken or proposed to be taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b) Some cases of diversion of Indian goods to third countries by enterprises in some of the East European countries have been reported. It is however, not possible to quantify the extent of loss in foreign exchange to India as a consequence of these diversions. The following preventive steps have been taken:

- (i) A specific clause prohibiting re-export of Indian products to third countries has been included in the trade agreements.
- (ii) Efforts are made to arrive at a realistic assessment of the requirements of various Indian products by the East European countries for their domestic consumption when finalizing trade plans each year.
- (iii) Indian Missions abroad and customs authorities in India have been alerted to keep a watch over diversion of export activities and to take appropriate action.
- (iv) In the event of adequate evidence being received, each case is taken up with the Government of the country from where the diversion has taken place.

IMPORT OF LUXURY CARS FOR BENEFITING THE DISABLED IN WAR

- 11. SHRI SURAJ PRASAD: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether it is a fact that Government have taken a decision during March, 1972 to allow the import of foreign luxury cars through private and public sector channels for the benefit of the disabled in the recent war; and